

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1902(H)**  
**TO BE ANSWERED ON 30<sup>th</sup> JULY,2018**

**TEMPORARY LICENSING ON SELECTED ITEMS**

1902(H). SHRI SUKHBIR SINGH JAUNAPURIA:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether the Government proposes to implement temporary licensing on selected items in view of imports from China route;
- (b) if so, the details thereof;
- (c) whether the Government and other agencies monitor the quantity of imports in view of fall in prices of goods;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

**ANSWER**

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(SHRI C. R. CHAUDHARY)

(a) & (b): No, Madam.

(c) to (e): The Government has constituted an Inter – Ministerial Committee under the Chairmanship of Secretary, Department of Food & Public Distribution to monitor prices of essential agricultural goods including edible oil, pulses, sugar, wheat, rice and onion. Among others, Secretaries of Department of Agriculture, Cooperation & Farmers Welfare, Department of Consumer Affairs, Department of Commerce, Director General of Foreign Trade are members of this Committee. The Committee holds its meeting at regular intervals to review supply/demand/prices of these essential items in the market and recommends various measures with a view to ensuring better prices for farmers, to improve domestic supply, control prices and . Measures like Customs duty hike on import of edible oil, restriction on import of pulses (Tur, Urad, Moong and Peas) have been taken in the recent past based on the recommendations of this Committee.

\*\*\*\*\*